

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.20/BB/2017	-	For filing report of OL	230/ 232	Textron India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Sinchana.M.R

ROC / RD

2. SATI. P. JOHAN

SPJ Legl

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & R.D is present. She filed memo for appearance and further requested time for filing report of R.D. Time extended till 11/12/2017.

Member (T)

Member (J)